

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**A. No. 140 of 2014**

**Dated : 08<sup>th</sup> December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Gujarat Urja Vikas Nigam Ltd. & Ors. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava

**ORDER**

We have already heard the learned counsel for the Appellants. They are filing the affidavit regarding the calculation of the additional surcharge with the Registry.

Post the matter for further hearing on **06.01.2015.**

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*kt/jps*